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NOTIFICATION
(INCOME TAX)

NO. 1420 (F.NO.197/65/76-IT(AI)): In exercise of the powers conferred by sub-section (23A) of section 10 of the ~~Income-tax Act, 1961~~ Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the profession of 'Chemistry' for the purpose of the said section.

Sd
(T.P. JHUNJHUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

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T.P. Jhunjhunwala
(T.P. JHUNJHUNWALA)
DIRECTOR, GOVERNMENT OF INDIA